

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1871  
TO BE ANSWERED ON 02.08.2022**

**“COMPENSATION TO FAMILIES OF COVID-19 VICTIMS”**

**1871. SMT. JEBI MATHER HISHAM:**

Will the Minister of **HEALTH & FAMILY WELFARE** be pleased to state:

- (a) the number of deaths that have been reported due to COVID-19 pandemic till date, State-wise;
- (b) the number of aggrieved families who have been provided compensation and how much amount has been disbursed; and
- (c) whether Government has devised any special scheme to tackle post- COVID-19 health disorders?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): As reported by States/UTs, as on 28<sup>th</sup> July 2022 a total of 5,26,211 deaths due to COVID-19 have been reported in the country. State/UT wise details of number of deaths reported due to COVID-19 is at **Annexure**.

As per information received from various State Governments/UT Administration, as on 27<sup>th</sup> May 2022, total 7,91,353 claims have been settled/payment released as ex-gratia from State Disaster Response Fund (SDRF) to next of kin of the persons who died due to COVID-19. The ex-gratia is paid by the States as per extended criteria for giving ex-gratia in case of deaths due to COVID-19, by Hon'ble Supreme Court.

Ministry of Health & FW on 21<sup>st</sup> October 2021 has issued a National Comprehensive Guidelines for Management of Post-Covid Sequelae. The guidelines provide detailed guidance on common presenting signs and symptoms, system wise complications, investigations required, other differential diagnosis to be considered and clinical treatment.

Ministry of Health & Family Welfare in collaboration with AIIMS, Delhi (as Center of Excellence) and other State level Centers of Excellence and in association with Indian Medical Association has organized a series of webinars for healthcare professionals engaged in public and private health facilities at State and District levels on COVID-19 clinical management related issues including management of post-COVID complications.

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State/UT wise details of number of deaths reported due to COVID-19 (as on 28<sup>th</sup> July 2022)

S. No.	Name of State / UT	No. of COVID-19 deaths reported
1	Andaman and Nicobar Islands	129
2	Andhra Pradesh	14733
3	Arunachal Pradesh	296
4	Assam	8015
5	Bihar	12282
6	Chandigarh	1167
7	Chhattisgarh	14060
8	Dadra and Nagar Haveli and Daman and Diu	4
9	Delhi	26307
10	Goa	3849
11	Gujarat	10964
12	Haryana	10635
13	Himachal Pradesh	4158
14	Jammu and Kashmir	4765
15	Jharkhand	5327
16	Karnataka	40136
17	Kerala	70424
18	Ladakh	228
19	Lakshadweep	52
20	Madhya Pradesh	10751
21	Maharashtra	148088
22	Manipur	2128
23	Meghalaya	1605
24	Mizoram	709
25	Nagaland	768
26	Odisha	9136
27	Puducherry	1965
28	Punjab	17807
29	Rajasthan	9577
30	Sikkim	469
31	Tamil Nadu	38032
32	Telangana	4111
33	Tripura	929
34	Uttarakhand	7705
35	Uttar Pradesh	23561
36	West Bengal	21339